

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**A. No. 275 of 14 &  
IA No. 442 of 2014**

Dated : 26<sup>th</sup> November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Karnataka Power Transmission Corp. Ltd. & Ors. ... Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Khalid Arshad

Counsel for the Respondent(s) ;

**ORDER**

Admit. Issue notice to the respondents returnable on 18.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the respondents.

Post this matter on **18.12.2014.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*JS/SH*